

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 45(ND)16**  
**CA. NO.**

**CORAM:**

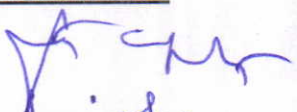
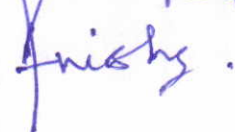
**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2016**

**NAME OF THE COMPANY:** Sh. Rishi Kumar Goel & Anr. V/s. M/s. Pee Cee Castings Pvt. Ltd.

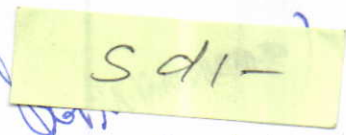
**SECTION OF THE COMPANIES ACT:** 397/398

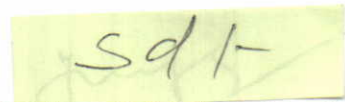
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Teetande Gupta	Advocate Respondent		
2.	Prisha Gupta	Advocate Petitioner		

**ORDER**

Learned counsel for the parties are present. Learned counsel seek and are given 4 weeks time to enter into an amicable settlement.

List on 7.10.2016.

  
(R.Varadharajan)  
Member (Judicial)

  
(Maharaj Krishan Hanjura)  
Member (Judicial)